**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.154/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Conclave Pvt. & Ors  397/398		
1.	SWAPNA C	CHOUBEY, Adv E, PCS	Respondents	James.
2.	CS ROHIT	Y KUMAR GUPTA, KESHRI, PC PARASRAMPURIA KUMAR TRIPATH	s (peh'hones	Jamel 16:1:18

## ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)